## प्रेसप्रकाशनीPRESSRELEASE



## भारतीयरिज़र्वबैंक

**RESERVE BANK OF INDIA** 

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August 01, 2014

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संचारविभाग, केंद्रीयकार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

## RBI cancels Certificate of Registration of M/s DSL Finance Pvt. Ltd Private Limited & M/s Malayalam Hire Purchase and Leasing (P) Ltd

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial Institutions (NBFIs) under the powers conferred on it under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	M/s DSL Finance Pvt. Ltd.	D No. 6-3-666, 5 <sup>th</sup> floor, Deccan Chambers, Somajiguda, Hyderabad- 500084	B-09.00350 June 01, 2001	July 10, 2014
2.	M/s Malayalam Hire Purchase and Leasing (P) Ltd.	Kodoor River Road, Kodimatha, Kottayam- 686039	B-16.00006 October 25, 2002	July 11, 2014

The Reserve Bank can cancel the registration certificate of a non-banking financial company under the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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